

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 6

C.A.(CAA)/112(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **24.06.2024**

NAME OF THE PARTIES: **ULTRATECH CEMENT LIMITED**

Section 230-232, 234 of the Companies Act, 2013

ORDER

C.A.(CAA)/112(MB)2024

- 1) Mr. Gaurav Joshi, Ld. Sr. Advocate for the Petitioner is present.
- 2) Heard Ld. Sr. Advocate for the Petitioner for a considerable time.
- 3) Reserved for orders.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare